

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 38

MA 3424/2019 In C.P. (IB)/31(MB)2017

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **25.10.2023**

NAME OF THE PARTIES: **GUPTA COAL INDIA PVT LTD**

Section 10 of the Insolvency & Bankruptcy Code, 2016

ORDER

MA No. 3424/2019 –

1. CS P S Thakre appeared for the Applicant.
2. Mr. Abhay Manudhane, Liquidator present.
3. Mr. Prakash Shinde, Advocate a/w Ms. Ruchita Jain, Advocate i/b MDP & Partners appeared for the Respondent no. 5.
4. Applicant as well as Registry is directed to issue notice to the Respondents along with copy of the order dated 14.09.2023.
5. List this matter on **29.11.2023**.

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna